

[Shri H. M. Trivedi]

by the President in relation to the State of Gujarat:—

(i) Notification No. GH[G|74|228| MVA-5668-814(1)-E, published in Gujarat Government Gazette dated the 26th October, 1974.

(ii) Notification No. GH[G|74| 21|MVA-7570|85256-E, published in Gujarat Government Gazette dated the 30th January, 1975.

(iii) Notification No. GH[G|75| 68|MVA-1774|1736(1)-E, published in Gujarat Government Gazette dated the 27th March, 1975. [Placed in Library. See No. LT-9677/75].

(8) Three statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-9677/75]

**DRUGS AND COSMETICS (SECOND AMENDMENT) RULES, 1975**

SHRI A K M ISHAQUE: I beg to lay on the Table a copy of the Drugs and Cosmetics (Second Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 358, in Gazette of India dated the 15th March, 1975, under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-9678/75].

**REVIEW AND ANNUAL REPORT OF HINDUSTAN INSECTICIDES LTD., NEW DELHI, AND STATEMENT ON CRUDE OIL PRODUCTION FROM ASSAM AND AN ADDITIONAL REFINERY FOR ASSAM**

SHRI K. R. GANESH: On behalf of Shri C P Majhi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1973-74.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9679/75].

(2) A statement (English and Hindi versions) on the prospects of crude oil production from Assam with special reference to the demand being made for the establishment of additional refining capacity in that State. [Placed in Library. See No. LT-9680/75].

**ANNUAL REPORT OF PRAGA TOOLS LTD. SECUNDERABAD FOR 1973-74**

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J B PATNAIK): I beg to lay on the Table a copy of the Annual Report (English and Hindi versions) of the Praga Tools Limited, Secunderabad, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9681/75]

**STATEMENTS SHOWING ACTION TAKEN ON VARIOUS ASSURANCES, UNDERTAKINGS, ETC., DURING VARIOUS SESSIONS OF LOK SABHA**

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by the Gov-